

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 08.10.2018 (Monday)

Court of Chairperson

12: 45 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1614 & 1641 of 2018 in Comp. App. (AT) (Ins) No. 587 of 2018	Asian Colour Coated Ispat Ltd. & Anr. Vs State Bank Of India	Vineet Kumar	Ankur Mittal

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By Order

Joint Registrar

Shankar
8/10/18

[Signature]